Annexure-5

Name of the corporate debtor: SUNPOWER SOLAR TECHNIK PRIVATE LIMITED;

Date of commencement of liquidation: 16th April, 2021;

(Order copy posted on the website on 22.5.2021, hence the time line for liquidation process was taken from the date of the receipt/posting of the order)

List of stakeholders as on: 24thJuly, 2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	Department	Govern ment	Ident ificati on No.	Date of receipt (note 1)	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachmen t pending disposal	Wheth er lien / attach ment remov ed? (Yes/N o)	% share in total amount of claims admitted	contingent claim	mutual dues, that may be set off	rejected	under verification	
1	Income Tax	Centra I	NA	4. 12. 2019	78659660	78659660	Unsecured	NA	NA	100%	NIL	NIL	NIL	NIL	Note 1: Income tax has not filed any fresh claim on liquidatio

							n hence
							the
							liquidator
							has taken
							the
							original
							claim
							filed
							during
							CIRP
							period.

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